

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T).

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES: M/s. Bhadresh Trading Corporation Ltd.

SECTION OF THE COMPANIES ACT: 131 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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ORDER

CP 31/131/NCLT/MUM/MH/2017

For there being no representation from the Regional Director, Mumbai and Income Tax authorities, the petitioner is again directed to issue notice to the Regional Director, Mumbai and Income Tax authorities to notify that this Bench will pass appropriate orders basing on the petition filed by the petitioner, in the event of no representation from the Regional Director, Mumbai and Income Tax authorities on the next date of hearing.

List this matter on 16<sup>th</sup> of June 2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)